

**IN THE INCOME TAX APPELLATE TRIBUNAL  
HYDERABAD ' A ' BENCH, HYDERABAD.**

**BEFORE SMT. P. MADHAVI DEVI, JUDICIAL MEMBER AND  
SHRI A. MOHAN ALANKAMONY, ACCOUNTANT MEMBER  
(Through Virtual Hearing)**

<b>Sl. No., ITA No. &amp; Asst. Year</b>	<b>Appellant</b>	<b>Respondent</b>
1. 909/Hyd/2019 2015-16	Shri Vishwas Agarwal, Hyderabad. PAN ATCPA 4581D	Income Tax Officer, Ward 8(2), Hyderabad.
2. 910/Hyd/2019 2015-16	Shri Vidyadhar Agarwal HUF, Hyderabad. PAN AACHV 3049Q	-do-
3. 911/Hyd/2019 2015-16	Shri Rakesh Agarwal HUF, Hyderabad. PAN AAEHR 8311P	-do-

Assessee By : Shri Laksxmi Niwas Sharma.

Respondent By : Shri Y.V.S.T. Sai. (D.R)

Date of Hearing : 27.07.2021.

Date of Pronouncement : 06.08.2021.

**O R D E R**

**Per Smt. P. Madhavi Devi, J.M. :**

These three appeals are filed by the respective assessee arising out of the common order of Commissioner of Income Tax (Appeals)-12, Hyderabad for the Assessment Year 2015-16.

2. At the outset, the Id. Authorized representative of the respective assessee submitted that the assessee do not want to pursue the appeals as they have already filed forms I & II under the 'Direct Tax Vivad Se Viswas Scheme, 2020' and

received Form 3 from the competent authority. Therefore, consequent to the same, the assesses desires to withdraw the appeals before the Tribunal. Hence it was pleaded, that the appeals of the assesseees may be treated as withdrawn.

3. The Id. DR conceded to the request of the Ld. ARs.

4. After hearing both the parties, according to the request of the assesseees and their Ld. AR, we hereby allow the appeals of the assesseees to be withdrawn. We also make it clear that the assesseees shall be at liberty to approach the Tribunal within the stipulated time as provided under the Act, in order to reinstate the appeals, if their applications with respect to Vivad Se Vishwas Scheme are rejected.

7. In the result, appeals of assesseees are dismissed as withdrawn.

Order pronounced in the open court on 6<sup>th</sup> Aug., 2021.

Sd/-

**(A. MOHAN ALANKAMONY)**  
Accountant Member

Sd/-

**(SMT. P. MADHAVI DEVI)**  
Judicial Member

Hyderabad, Dt.6<sup>th</sup> Aug., 2021.

\* Reddy gp

Copy to :

<b>Appellants.</b>
1. Shri Vishwas Agarwal, H.No.21-6-316, HighCourt Road, Chandra Chowk, Ghansi Bazar, Jhoola, Hyderabad-500002.
2. Shri Vidyadhar Agarwal HUF, H.No.21-6-316, HighCourt Road, Chandra Chowk, Ghansi Bazar, Jhoola, Hyderabad-500002.
3. Shri Rakesh Agarwal HUF, H.No.21-6-316, HighCourt Road, Chandra Chowk, Ghansi Bazar, Jhoola, Hyderabad-500002.
<b>Respondents</b>
ITO, Ward 8(2), Hyderabad.
Pr. C I T- 2, Hyderabad.
CIT(Appeals)-12, Hyderabad.
DR. ITAT, Hyderabad.
Guard File.

By Order

Sr. Pvt. Secretary, ITAT, Hyderabad.